

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:530  
ANSWERED ON:03.08.2011  
ALLOTMENT OF SPECTRUM  
Choudhary Shri Harish;Rama Devi Smt.

**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

- (a) the names of the agencies which allot the spectrum to telecom companies;
- (b) the method adopted to fix the rate for allotment of different spectrums;
- (c) whether some telecom companies are providing network facility in contravention of the prescribed guidelines/norms;
- (d) if so, the names of such companies; and
- (e) the action taken of the Government in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA)

- (a) Wireless Planning and Coordination (WPC) Wing of Ministry of Communications & IT allot the spectrum to telecom companies.
- (b) Different spectrums are allotted to telecom companies as per the provisions of their respective service license agreements. The annual spectrum usage charges for these spectrums are based on percentage of Adjusted Gross Revenue (AGR) as per the charging orders in force.
- (c) to (e) Network facilities will be allowed as per the provisions of Telecom Service License. Any violation will be dealt as per the provisions of the Service License.